

**SHRI SURJIT SINGH BARNALA:** That is what we have to do. Andhra Pradesh Chief Minister has written to me before. So, immediately we conferred with them and we decided on the date. Similarly for Tamilnadu... (Interruptions). I have not received any letter from the Tamilnadu Chief Minister so far. When they ask for it, we will send it. We will contact them and if they want a Central Team, we shall send it to Tamilnadu also.

12.26 hrs

**REFERENCE BY SPEAKER TO LOSS OF LIFE AND PROPERTY CAUSE BY RECENT CYCLONE IN ANDHRA PRADESH AND TAMIL NADU**

**MR. SPEAKER:** Before we move on to the business, may I, on behalf of the House express the deep sense of sorrow at the serious loss of life and property suffered by our brethren and sisters living in Andhra Pradesh and Tamilnadu as a result of the recent cyclone?

We feel all the more concerned at this tragic loss of lives, agricultural crops and houses, for it was only a few months earlier when these areas were ravaged by a cyclone of unprecedented fury.

The House has no doubt that the authorities concerned would do their best to alleviate the suffering of our people and assist them in rehabilitation.

Now, we come to the business. Mr. Gupta.

12.32 hrs.

**COMMITTEE ON PAPERS LAID ON THE TABLE**

**TWENTIETH REPORT**

**SHRI KANWAR LAL GUPTA:** (Delhi Sadar): I present the Twentieth Report of the Committee on Papers Laid on the Table.

**COMMITTEE ON SUBORDINATE LEGISLATION**  
**TWENTY-FIRST REPORT**

**SHRI SOMNATH CHATTERJEE** (Jadavpur): I present the twenty-first Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.30 hrs.

**SCHEDULED CASTES AND SCHEDULED TRIBES ORDERS (AMENDMENT) BILL**

**APPOINTMENT OF MEMBER TO JOINT COMMITTEE**

**SHRI SURAJ BHAN** (Ambala): I move the following:—

"That this House do appoint Shri A Sunna Sahib to the Joint Committee on Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, in the vacancy caused by the resignation of Shri T. S. Shrangare."

**MR. SPEAKER:** The question is:

"That this House do appoint Shri A Sunna Sahib to the Joint Committee on the Bill to provide for the inclusion in, and the exclusion from, the lists of Scheduled Castes and Scheduled Tribes, of certain castes and tribes, in the vacancy caused by the resignation of Shri T. S. Shrangare."

*The motion was adopted.*

**MR. SPEAKER:** Now we come to Matters under 377. Shri Lakkappa.

12 32 hrs

**MATTERS UNDER RULE 377**

**(i) REPORTED ILLEGAL MINING IN SEVERAL VILLAGES OF TUMKUR DISTRICT IN KARNATAKA**

**SHRI K. LAKKAPPA** (Tumkur): I wish to bring to the notice of the House and the Government reports of illegal mining activity being carried in several villages of Tumkur District in Karnataka. It is believed that there are huge deposits of "ruby" or "ruby indium" in these villages and

traders and smugglers from the neighbouring States and also from Rajasthan rushed into the area and started their operations with the object of securing the precious material and becoming rich quickly.

Real 'ruby' may or may not be available in the Tumkur villages but 'ruby corundum' which is also semi-precious and valuable as an industrial abrasive is reported to have been obtained in considerable quantities as a result of feverish digging operations financed by the smugglers. It is also reported that in these villages, land owners struck deals with these traders and allowed the illegal mining to go on in their lands. In this process several middlemen also got rich and the State has been deprived of huge and unestimated amounts of royalties.

As usual, in all such illegal operations, this trade has been thriving without being noticed by the police. It is only after the nefarious trade went on for quite sometime, the department of mines and geology woke up and informed the police for checking the illegal trade. But, by then, the smugglers with their rich booties crossed over to other states. Raids conducted on the premises of the illegal miners revealed traces of excavated corundum, besides huge stock of mining implements.

The Minister of Steel and Mines is requested to take urgent action to depute teams of geologists and other mining specialists to conduct surveys in the Tumkur villages regarding the availability of 'ruby' or 'ruby' corundum' and take necessary steps for the excavation of the mines there if traces of the precious material are found. Also investigations should be carried out into the illegal mining activities of traders and land owners in these villages and penal action should be taken against those found guilty.

(1) PROBLEMS OF SMALL SCALE UNITS IN WEST BENGAL ENGAGED IN MANUFACTURE OF UTENSILS AND SURGICAL INSTRUMENT

SHRI SOMNATH CHATTERJEE (Jadavpur); Sir, various small scale units in West Bengal which are engaged in the manufacture of utensils, surgical instruments and also in fabrication are suffering from considerable problems in obtaining supply of stainless steel rolled sheets as a result of which production of such small scale plates are manufactured by Durgapur Alloy Steel Project which are sent to other parts of the country for re-rolling purposes and the rolled sheets are thereafter re-transported to West Bengal which, amongst other things, means extra cost as well as delay in supply apart from inadequate availability.

To meet the situation an application for industrial licence for the manufacture of stainless steel and cold rolled sheets in the joint sector has been made by the West Bengal Industrial Development Corporation in February 1979. The Ministry of Industry, Government of India, has acknowledged the receipt of this application and is reported to have forwarded the same to the Ministry of Steel for examination. The cost of the project has been estimated at Rs. 65 lakhs for a capacity of 1800 tonnes per year. The project is proposed to be set up at Kharagpur in the district of Midnapur, West Bengal, which is an industrially backward area. In view of the great importance of the project, I urge upon the Government of India, and particularly, on the Minister of Steel and Mines, for early clearance of the project so that it may be immediately taken up at hand for meeting the urgent requirements for raw materials of several small scale units including those in joint sector.

(iii) LAVISH EXPENDITURE ON SYMPOGIA ORGANISED IN DELHI AT VARIOUS HOTELS

डा० रामजी सिंह : (भागलपुर): यह देश के लिये गम्भीर चिन्ता का विषय है कि अभी हाल में राजधानी में "जूबे विचार" के नाम पर संगोष्ठीद्वारा विदेशी वैसे का बीभत्स प्रदर्शन हुआ। प्रखबारी रिपोर्ट